

Filing no. Cr.M.P.-8270/2020

Ashok Kumar Singh

Versus

The State of Jharkhand & Anr.

Advocate for Petitioner

Mr. Sheo Kumar Singh

Defects

8. Statement regarding BA/ABA is missing in para-2.
9. (i) Address of O.P.-2 may be verified/corrected.  
(ii) Measurement of land in para-4 may be verifieid/corrected.